

**Central Administrative Tribunal  
Principal Bench**

**CP No.31/2017 in  
OA No.4044/2013**

New Delhi, this the 3<sup>rd</sup> day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. P.K. Basu, Member (A)**

1. Madan Mohan Pandey,  
S/o Shri Ganesh Dutt Pandey,  
R/o C-16/2, New Type-III,  
Ordnance Factory Estate Raipur,  
Dehradun.
2. Vijay Kumar Upadhyay,  
S/o Late Shri Ram Prasad Upadhyay,  
R/o 55/2, Bhandari Bagh,  
Dehradun.
3. Maddhu Sudan Prasad Godiyal,  
S/o Late Shri Tota Ram Godiyal,  
R/o C-243/11, Type-3,  
OFD Estate Raipur,  
Dehradun.
4. Rajender Prasad Pokhriyal,  
S/o Shri I.D. Pokhriyal,  
R/o C-317, New Type-III,  
OFD Estate Raipur,  
Dehradun.
5. D.R. Premi,  
S/o Shri Vibhakar Premi,  
R/o 40, Nadi Rispana,  
Block-II, Cement Road,  
Dehradun.
6. Raje Singh Rautela,  
S/o Late Shri K.S. Rautela,  
R/o D-21/2, Shiv Lok Colony Ladpur,  
Raipur, Dehradun (U.K.).
7. Rajendra Kumar Gurung,  
S/o Late Shri Nand Lal Gurung,  
R/o Ranghawala Raipur,  
Dehradun.
8. Surendra Kumar,  
S/o Shri Raja Ram,

R/o C-29/9, New Type-III,  
Ordnance Factory Estate,  
Raipur, Dehradun.

9. Chotey Lal,  
S/o Late Shri Amar Singh,  
R/o Vill Chandebau, Yamnoutri Vihar,  
Phase-II, Garhwaligaon,  
Sewala Kala Dehradun.
10. Smt. Rajni Gupta,  
W/o Shri Prem Nath Garg,  
R/o 201, Vishnu Lok,  
Tapovau,  
Nanu Khera,  
Raipur, Dehradun.
11. Pravin Vasant Waghmare,  
S/o Shri Vasant Sankar Waghmare,  
R/o At-post Wakad Tal-Mulashi,  
Distt. Pune-411057 (Maharashtra).
12. Smt. Sunita Mohan Waghmare,  
W/o Shri Sudan Vishram Naiknavre,  
R/o 36/G, Type-I, OMR Estate Tal Haveli,  
Distt Pune-412101.
13. Dattatray S. Mane,  
S/o Shri Shankar M. Mane,  
R/o F.9 Amey Apts., Vikas Nagar,  
Kiwali Dehu Road,  
Pune-412101.
14. I.G. Khan,  
S/o Shri Gani MD Khan,  
R/o Dasharath Landge Chawl Kashrwadi,  
Pune-34.

...applicants

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

**Versus**

1. Sh. G. Mohan Kumar,  
Secretary,  
Ministry of Defence,  
Department of Defence Production & Supplies,  
Government of India, South Block,  
New Delhi.

2. Mr. S.C. Bajpai  
Director General,  
Ordnance Factory Board,  
10-A, Shaheed Khudiram Bose Road,  
Kolkata.

...respondents

(By Advocate : Shri Manjeet Singh Reen)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing today, learned counsel for respondents submits that they have fully complied with the orders of this Tribunal and passed a speaking order dated 21.04.2017, copy of which has been supplied to the learned counsel for applicants along with affidavit filed by them.

2. In view of the substantial compliance of the orders of this Tribunal by the respondents, the CP is closed. Notices are discharged. However, the applicants are at liberty to avail their remedies in accordance with law, if they are still aggrieved by the orders, now passed by the respondents. No costs.

( P.K. Basu )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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